

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 2472 of 2015

Dated: 10th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matte of:-

**Adani Power Maharashtra Ltd.
Versus**

....Appellant(s)

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.
Ms. Poonam Verma
Ms. Nishitha kUmar

ORDER

List the matter on **18.02.2016.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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